

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

102. C.P. (IB)/142(MB)2024

IN THE MATTER OF

Jade Traders Private Limited

... Petitioner

Vs

Cyber Managers Software Services Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. ANU JAGMOHAN SINGH,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: None

For the Respondent: None

ORDER

The matter has been called up twice, none present. In the interest of justice, one last opportunity is granted to the Petitioner to be present on the next date of hearing. Adjourned to **09.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/